

(b) to (d). Do not arise.

Rubber Floor Price

9352. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Kerala State Cooperative Rubber Marketing Federation has urged Government to fix the floor price of rubber at Rs. 24.60 per kg. in view of the increase in cost of production and to extend loan facilities for procuring natural rubber by the Rubber Marketing Federation; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The Kerala State Co-operative Rubber Marketing Federation passed a resolution on 9th Feb. 90 requesting the government to enhance the floor price to Rs. 24.60 per kg.

(b) The bench mark price of rubber is however fixed based on the cost study done by the Cost Accounts Branch of the Ministry of Finance and regular updating is done based on these studies and other relevant factors. The bench mark price for MA-IV grade effective from October 1988 is Rs. 17,800 per tonne.

Setting up of Aluminium Plant in Kerala

9353. SHRI A. CHARLES: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal to set up a large scale aluminium plant in Kerala by the Hindustan Aluminium Co. Ltd.; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No such proposal has been received by Government.

(b) Does not arise.

SBI Scheme to promote Carpet Weaving Technology

9354. SHRIMATI BASAVA RAJESWARI:
SHRI G.S. BASAVARAJ:

Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India (SBI) has formulated an extensive scheme for promoting carpet weaving technology;

(b) if so, the total amount the SBI will provide to the carpet weavers under the Scheme;

(c) whether all the branches of the SBI will take up this Scheme; and

(d) the terms and conditions on which assistance will be provided under the Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). The information is being collected and to the extent available will be laid on the Table of the House.

[Translation]

Export of Dry Fruits

9355. SHRI HARISHANKAR MAHALE: Will the Minister of COMMERCE be pleased to state:

(a) the names of dry fruits and fruits being exported from India;